

11.05 hrs.

PAPERS LAID ON THE TABLE

Title: *hPapers laid on the table of the House by the members/ministers.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949:-

(1) The Central Reserve Police Force Group "A" (General Duty) Officers Recruitment (Amendment) Rules, 2004 published in Notification No. G.S.R.170 (E) in Gazette of India dated the 3rd March, 2004.

(2) The Central Reserve Police Force (Amendment) Rules, 2004 published in Notification No. G.S.R.291 (E) in Gazette of India dated the 28th April, 2004.

(Placed in Library. See No. LT 4/04)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): Sir, I beg to lay on the Table "â€"

(1)(i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library . See No. LT - 5/04)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for ffor the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT -6/04)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the Jute Packaging Material (Compulsory Use in Packaging Commodities) Act, 1987:-

i. S.O. 506 (E) published in Gazette of India dated the 16th April, 2004 containing order specifying mandatory packaging of certain commodities in the jute packaging materials for supply or distribution as specified in the Notification.

ii. S.O. 507 (E) published in Gazette of India dated the 16th April, 2004 rescinding the Order published in Notification No. 930 (E) dated the 14th August, 2003.

(Placed in Library. See No. LT -7/04)

ग्रामीण विकास मंत्री (डा. रघुवंश प्रसाद सिंह) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ -

(Placed in Library. See No. LT -8-9/04)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SANTOSH MOHAN DEV): Sir, I beg to lay on the Table "â€"

1. A copy of the Public Enterprises Survey (Volumes-I to III) for the year 2002-2003 (Hindi and English versions).

(Placed in Library. See No. LT -10/04)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (a) (i) Statement regarding Review by the Government of the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2002-2003.
 - (ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT -11/04)

- (b) (i) Statement regarding Review by the Government of the working of the Braithwaite and Company Limited, Kolkata, for the year 2002-2003.
- (ii) Annual Report of the Braithwaite and Company Limited, Kolkata, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT -12/04)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI K. REHMAN KHAN): Sir, I beg to lay on the Table -

(1) A copy of the Notification No. S.O. 444 (E) (Hindi and English versions) published in Gazette of India dated 1st April, 2004 containing order indicating the supplies of urea to be made by domestic manufactures of urea to States and Union Territories mentioned in the Notification during the Kharif season, 2004 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(Placed in Library. See No. LT -13/04)

(2) A copy each of the following papers (Hindi and English versions):-

- i. Memorandum of Understanding between the National Fertilizers Limited and the Ministry of Chemicals and Fertilizers, Department of Fertilizers for the year 2004-2005.

(Placed in Library. See No. LT -14/04)

- ii. Memorandum of Understanding between the Rashtriya Chemicals and Fertilizers Limited and the Ministry of Chemicals and Fertilizers, Department of Fertilizers for the year 2004-2005.

(Placed in Library. See No. LT -15/04)

- iii. Memorandum of Understanding between the Madras Fertilizers Limited and the Ministry of Chemicals and Fertilizers, Department of Fertilizers for the year 2004-2005.

(Placed in Library. See No. LT -16/04)

- iv. Memorandum of Understanding between the Brahmaputra Valley Fertilizer Corporation Limited and the Ministry of Chemicals and Fertilizers, Department of Fertilizers for the year 2004-2005.

(Placed in Library. See No. LT -17/04)

MR. SPEAKER: I will come to you. Please let me go by some order.

...(Interruptions)

MR. SPEAKER: I am calling the names of those who have given notices. I have called Shri Yogi Aditya Nath. He has given a notice.

...(Interruptions)

श्री जार्ज फर्नान्डीज (मुजफ्फरपुर) : अध्यक्ष महोदय, मुझे दो बातें कहनी हैं। â€¦ (व्यवधान)

श्री रघुनाथ झा (बेतिया) : अध्यक्ष महोदय, हमारी बात भी सुन ली जाए। â€¦ (व्यवधान)

MR. SPEAKER: I will hear one by one. I cannot hear everybody at the same time.

...(Interruptions)

MR. SPEAKER: Hon. Members, please co-operate with me. I have allowed Shri George Fernandes to speak. If all of you speak at the same time, I cannot hear anything.

...(Interruptions)

11.08 hrs.

(At this stage Shri Shivraj Singh and some other hon. Members came and stood on the floor near the Table)

MR. SPEAKER: Shri Suresh Kurup. Now, only what Shri Suresh Kurup says will be recorded. Nothing else will be recorded.

(Interruptions)*